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C.A.No. 6581 OF 2002  
ITEM No.105

Court No.4

SECTION III

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO.6581 OF 2002

M/S. ROLLATAINERS LTD.

Appellant (s)

VERSUS

COMMNR. OF CENTRAL EXCISE, DELHI

Respondent (s)

(With Appln(s). for stay and with office report)

With

C.A.No.6635/2002 (with appln.(s) for stay and office report)

Date:31/03/2004 These Appeals were called on for hearing  
today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE  
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL  
HON'BLE MR. JUSTICE B.P. SINGH

For Appellant (s)

Mr. V. Balachandran, Adv.

For Respondent (s)

Mr. B. Krishna Prasad, Adv.

UPON hearing counsel the Court made the following  
O R D E R

List these matters next week.

(PAWAN KUMAR) (PREM PRAKASH)  
COURT MASTER COURT MASTER